

(c) by when a Bill in this regard is likely to be brought before the Parliament?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (c) Government have held consultations with the Leaders of various Political Parties in Parliament and propose to introduce, in the light of the consultations, a comprehensive Bill in the current Session to amend the Constitution of India.

Details of the conclusions would be available when the Bill is introduced in Parliament.

#### Refining capacity

\*280. SHRI SANTOSH KUMAR SAHU: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 288 given in the Rajya Sabha on the 6th March, 1978 and state;

(a) whether the Study Group appointed to examine the additional refining and secondary processing capacity to be created during the Sixth Plan Period (1978-83) and two subsequent years has submitted its reports; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) and (b) The Report of the Committee has since been received and is under consideration of the Government.

#### Cases of sabotage

\*281. SHRI PRAKASH MEHROTRA:

SHRIMATI HAMIDA HABIBULLAH:

SHRI SAWAISINGH SISODIA:

SHRI GURUDEV GUPTA:

SHRI BHIM RAJ:

Will the Minister of RAILWAYS be pleased to state:

(a) what is the number of persons arrested so far in connection with rail sabotage cases;

(b) whether Government have conducted any investigation to find out the political affiliation and social background of the persons so arrested; and

(c) if so, with what results?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Twenty persons have been arrested so far in connection with rail sabotage cases involving derailment of trains. Charge-sheets have been filed against 11 persons. The case is pending trial.

(b) and (c) All cases relating to sabotage are being investigated by State Police agencies. The involvement of any definite organised agency behind rail sabotage incidents has not so far been established though the same is suspected in view of the identical pattern of almost all the incidents. So far no specific pattern of social background has been established during the course of investigation.